

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 12.08.2022 (FRIDAY)**

## **COURT OF CHAIRPERSON**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 823 of 2022	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak
<b>2.</b>	Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 <b>(With Defects)</b>	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	
<b>3.</b>	Comp. App. (AT) (Ins) No. 914 of 2022 & I.A. No. 2513 of 2022 <b>(With Defects)</b>	Bhagwati Singh Vs. Incab Industries Ltd.	Sanjib Kumar Mohanty	
<b>4.</b>	Comp. App. (AT) (Ins) No. 949 of 2022	Kaveri Sahakri Awas Samiti Ltd. Vs. Sanjay Gupta Interim Resolution Professional Horizon Buildcon Pvt. Ltd. and Ors.	Abhay P. Singh	Abhishek Anand
<b>5.</b>	Comp. App. (AT) (Ins) No. 957 of 2022	Mineshkumar M Jagani Vs. Shreedhar Cotsyn Pvt. Ltd. & Anr	Nishanth Patil	
<b>6.</b>	Comp. App. (AT) (Ins) No. 959 & 960 of 2022	State Bank of India Vs. Essar Power Gujrat Ltd.	Sanjay Kapur	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**